## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

BA No. 13/2016

Ghulam Hussain Mota and others

....Petitioner/Applicant (s)

Through:- None.

V/s

State of J&K

....Respondent(s)

Through: Mr. Aseem Sawhney, AAG (on video call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

## ORDER 10.06.2020

Awaiting appearance of counsel for the applicant, adjourned.

Learned AAG shall file the status report by the next date.

List on 19.06.2020.

Registry to supply a copy of this order to learned AAG through e-mail.

(RAJNESH OSWAL) JUDGE

Jammu 10.06.2020 (Rakesh)